<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 127 of 2017

Dated: 4th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

D.B.Power Limited Vs.			Appellant(s)
Central Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Bansal	
Counsel for the Respondent(s)	:	Ms. Anushree Bardhan for R.2	

<u>ORDER</u>

None for the respondents. In order to give the respondents one more opportunity to enter appearance, we adjourn the matter to <u>25.10.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt